

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY.

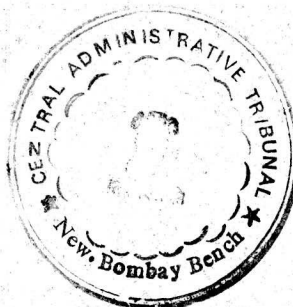
TRANSFERRED APPLICATION NO. 20 OF 1987.

Shri Bhagwan Shriram Karadkhedkar
and 22 others,
C/o. Shri Pradeep Shahane, Advocate,
H No. 2-8-78, Aurangpura,
Aurangabad - 431 001.

... Applicant.

V/s.

- 1) Divisional Engineer,
Telegraphs,
Nanded.
- 2) General Manager,
Tele Communication,
Maharashtra Circle,
Bombay.
- 3) Union of India.



... Respondents.

Coram: Hon'ble Member(A) J.G. Rajadhyaksha
Hon'ble Member(J) M.B. Mujumdar

TRIBUNAL'S ORDER:

Dated: 19.08.1987.

Mr. J.I. Hirwani, Assistant Director (Staff),
G.M.T., is present for the Respondents. Notice of this
date seem to have been served on the applicant's advocate,
but he is not present today. He has also not sent any
communication.

Notice was sent to the applicants at the address
given by them in the petition. But that notice is received
back with the Postal remark "left, further address not known."
It was the duty of the applicants to inform their new address,
in case the address given by them in the petition was changed.

We, therefore, dismiss the application (i.e. Writ
Petition No. 373/84 filed by the applicant in the
Bombay at Aurangabad Bench) for default of the applicants,
with no order as to costs.

Prepared by: *[Signature]*
20/8/87

Compared by: *[Signature]*
20/8/87

jkk/-

'TRUE COPY'

[Signature]
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH,
NEW BOMBAY 400 614